



सत्यमेव जयते



भारत सरकार

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
स्वास्थ्य एवं परिवार कल्याण मंत्रालय
(पूर्वी क्षेत्रीय कार्यालय)

5वीं मंजिल, वेबल एसटीपी II, डीएन 53 ब्लॉक, साल्ट लेक, सेक्टर 5, कोलकाता – 700091 Tel No. : 033- 40073508

दिनांक : 27.09.2024

कार्यालय आदेश: 52/2024

Sub: Declaration of CPIO and Appellate authority under RTI Act 2005-reg.

In pursuance of provisions under Section 5 of the Right to Information (RTI) Act, 2005 and exercise of provision under FSSAI HO Office Order 11/2022 dated 18.01.2022 by the Competent Authority, the following officers are hereby designated as Central Public Information Officers (CPIOs) in Food Safety and Standards Authority of India-Eastern Region Office:

Sl. No.	Sections of ERO	CPIO	Appellate Authority
1.	Administration	Sh. Sasi Kanta Bhuyan, Deputy Director	Col. Sujay Kumar, Regional Director
2.	Licensing, Registration and Enforcement-RO Kolkata	Ms. Payel Maji, Assistant Director(Tech.)	
3.	Imports	Sh. Saroj Kumar Mehar Assistant Director(Tech.)	
4.	Licensing, Registration and Enforcement(NER)-BO Guwahati	Dr.Jesto George Joint Director	

This is issued with the approval of the competent authority.

(Sasi Kanta Bhuyan)
Deputy Director (ER)

To: All Concerned CPIOs – for information and compliance

Copy to:

1. PS O/o ED (HR)
2. Regional Director, ERO, Kolkata
3. All officers/ officials of RO Kolkata/ Guwahati Branch Office
4. Joint Director, GA(Policy Coordination)
5. CTO-with a request to upload in the website of FSSAI

“ सही भोजन बेहतर जीवन ”